



KERALA GAZETTE

കേരള ഗസറ്റ്

PUBLISHED BY AUTHORITY
ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

Vol. LIII വാല്യം 53	Thiruvananthapuram, Tuesday തിരുവനന്തപുരം, ചൊവ്വ	15th July 2008 2008 ജൂലൈ 15	No. } നമ്പർ } 29
		24th Ashadha 1930 1930 ആഷാഢം 24	

PART III

Commissionerate of Land Revenue

MALAPPURAM DISTRICT

Ponnani Taluk

NOTICE

Ref. DI-3174/2008.

4th June 2008.

Notice is hereby given to all whom it may concern that Saraswathi Amma, Valathel House, Edappal Amson, Desom of Edappal Village, Ponnani Taluk, Malappuram District has filed an application to this Office for the grant of legal heirship certificate in respect of the legal heirs of late Ragesh Valathel, Valathel House, Edappal amson, Desom of Edappal Village, Ponnani Taluk, Malappuram District who expired on 7-5-2008, that it has been reported to this office that the persons named in the schedule below are the legal heirs of late Ragesh Valathel.

SCHEDULE

Sl. No.	Name of the legal heir	Relationship with the deceased	Age
1	Valathel Sreejitha	Wife	20
2	" Radhakrishnan	Father	63
3	" Saraswathi	Mother	53

It is proposed to issue a legal heirship certificate according to this petitioner and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Ponnani within 30 days of the date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

Taluk Office,
Ponnani.

(Sd.)
Tahsildar.

തിരുത്തൽ പത്രം

നമ്പർ DI-3330/2008.

2008 ജൂൺ 3.

4-3-2008-ലെ കേരള ഗസറ്റ് നമ്പർ 10-ൽ (വാല്യം 53), പാർട്ട് III, ലാൽ പത്മ ജിയിൽ സപ്ലിമെന്റി പേജ് നമ്പർ 27-ൽ, റെഗ്. നമ്പർ DI-7831/2007 തീയതി 10-1-2008 ആയി പ്രസിദ്ധീകരിച്ച പത്രത്തിൽ പരാമർശിച്ച മൂന്നാമത്തെ അപേക്ഷയിൽ പേജ് പരാമർശിച്ച മൂന്നാമത്തെ മേൽപ്രകാരം മരണപ്പെട്ട അപേക്ഷകൻ്റെ "സംരക്ഷകൻ" മേൽപ്രകാരം, മകൾ എന്ന തിരുത്തൽ വർദ്ധിപ്പിക്കണമെന്നും.

സബ്ജൂഡ്ജിഡ്,
പൊന്നാനി.

(ഒപ്പ്)
തഹസീൽദാർ